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Title: Reported retrenchment of permanent employees of Botanical Survey of India.

SHRI SANTASRI CHATTERJEE (SERAMPORE): Sir, I am raising a matter of grave concern. The Botanical Survey of India is one of the prestigious institutions of our country, having a very good social background. It is unfortunate that the Ministry of Environment and Forests has issued termination notices against 112 employees of the Botanical Survey of India for reasons best known to them.

Sir, you know that Shibpur Botanical Garden is the most prestigious garden in the country where 60 permanent employees have been served with notices of retrenchment along with others throughout the country. May I request the hon. Minister of Environment and Forests to look into the matter?

The employees, cutting across political affiliations, have been agitating. They went on strike, lodged their protest and their legitimate demands should not be curtailed. In consonance with the policy of the UPA Government, they should give a fair deal to the employees. I wonder why these permanent employees have been served with notices of retrenchment. This should not be done.

I appeal, through you, to the hon. Minister who is present here to do something in this matter. I request him to withdraw the order of retrenchment, without which they will continue their agitation; they would do it so long as their demands are met.

MR. SPEAKER: Dr. Arun Kumar Sarma.

Dr. Sarma, this is a matter concerning our neighbouring country. So, you may please use such a language which is good.